

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/4930/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Munmun B. Sarma,
Addl. District & Sessions Judge
cum i/c District and Sessions Judge, Nalbari.

Dated Guwahati the 21st December, 2020.

Sub: **Winter vacation with station leave permission.**

Ref:- Your letter No. DJNB/5713 Date 19.12.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the morning of 28.12.2020 to early morning of 02.01.2021. Further, the Civil Judge & Assistant Sessions Judge, Nalbari and in her absence the next senior most Judicial officer at the station will remain in charge of the Court and office of the District and Sessions Judge, Nalbari during your absence .

Yours faithfully,

sd/-

4932 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-119/2001/4931/A, dated 21.12.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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